Col Arun Sharma (Retd.)

SECRETARY

BAR COUNCIL OF DELHI



Mob.: 9622143939
Phone: 011-45603735, 43559586
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विल्ली विधिज्ञ परिषद् . BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No/erification/141/BCD/002/2022

Dated : ...01 Jun 2022

NOTIFICATION No. 2 of 2022

REMOVAL NOTIFICATION NO. VERIFICATION/141/BCD/002/2022 DATED 01.06.2022
TO REMOVE ADVOCATES NAME FROM THE ROLL OF BAR COUNCIL OF DELHI DUE TO
LL.B DEGREE/MARKS SHEET REPORTED TO BE FAKE/FORGED

1. It is hereby notified for general information that under the Proviso to Section 26(1) of the Advocates Act, 1961 Orders passed by the Sub-Committee of the Bar Council of India and ratified by the General Council of the Bar Council of India on the dates as mentioned below has been removed from the Roll of the Bar Council of Delhi due to his LL.B Degree/Mark Sheet reported to be Fake/Forged by their concerned University.

| Ser No. | Name of Advocate and Enrolment No. | Address as per Records | Authority for Removal of Name from Roll of Bar Council of Delhi | Photo of the Advocate |
|------------|--|--|---|-----------------------|
| 1 | D/431/2004 Mr. Rajiv Kumar Sharma | Mr. Rajiv Kumar Sharma S/o Sh. Prasadi Lal No. 764, Gali No. 2, B-Block, I.P. Colony, Burari Delhi-110 084 | Bar Council of India Order dated 25.04 2022 and Ratified by the General Council of the Bar Council of India on 29.04.2022 on Removal Proceedings No. 14/2012 | Rose |

2. The name of the above-mentioned person who was enrolled with Bar Council of Delhi as an Advocate, has been removed from the Roll of Bar Council of Delhi and License stands cancel with immediate effect.

इस्मी संख्या 3518 18

8 JUN 2022

(DK Sharma) Prepared and Checked By

Copy forwarded for information to:-

Col Arun Sharma (Retd) Secretary Bar Council of Delhi

The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi. *Con/*, *B*_Y

2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi

The Secretaries of All Bar Associations, Delhi
 The Secretaries of All State Bar Council

5. The Registrar General, Supreme Court of India, New Delhi

1/285 Free)

B.O.: 1-F, Lawyers' Chambers, High Court of Delhi, New Delhi-110 003 Ph.: 23387701

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 1349 - 67 Genl./Misc./Circulation/2022

Dated, Delhi the

Sub:- Removal Notification No. Verification/141/BCD/002/2022 dated 01/06/2022 to Deremove Advocates name from the roll of bar council of Delhi Due to L.L.B.

Degree/Marks Sheet Reported to be Fake/Forged.

Forwarded a copy of Notification Ref. No. Verification/141/BCD/002/2022 dated 01/06/2022 and this office bearing diary No. 3518/B dated 08/06/2022 received from the Col. Arun Sharma(Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049 (Copy of the Notification enclosed), to be circulated for information to:

- 1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
- 2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi.
- 3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
- The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
- Dearing official for uploading the same on Centralized Website through LAYERS as per rules.
- 6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

Col Arun Sharma (Retd.) SECRETARY BAR COUNCIL OF DELHI



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| Ref. No. : | | Dated : | |
|------------|---|---------|--|
| | 2 | | |

- 6. The Registrar General, High Court of Delhi, New Delhi
- 7. The Registrar General, All High Courts in India
- 8. The District & Session Judge, Tis Hazari Courts, Delhi
- 9. The District Judges in all 9 Districts of Delhi
- 10. The District Magistrates in all 9 Districts of Delhi
- 11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
- 12. The Commissioner of Police, New Delhi

Note - The above mentioned Authorities are kindly requested to circulate the copy of this notification to all the offices under their jurisdiction. The Bar Associations are requested to display this Notification on their Notice Board.

Mr. Rajiv Kumar Sharma S/o Sh. Prasadi Lal, No. 764, Gali No. 2, B-Block, I.P. Colony, Burari, Delhi-110 084 your name has been removed from the Roll of the Bar Council of Delhi and you are hereby directed to return your original Enrolment Certificate and Identity Card to Bar Council of Delhi immediately.